

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-34/2020 /4571/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Bobita Kshetry,
Member, MACT,
Sonitpur, Tezpur.

Dated Guwahati, the 24th May, 2023

Sub: **Restricted holiday, Casual leave with station leave permission.**

Ref:- Your letter No. MACT(S) 417 dtd 19.05.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 20.06.2023, casual leave on 21.06.2023 along with station leave permission from the morning of 20.06.2023 till the morning of 22.06.2023**, has been granted.

Further, the District & Sessions Judge, Sonitpur, Tezpur and in his absence next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-34/2020 /4572-4573/A, dated , 24-05-2023

Copy to:

1. The District & Sessions Judge, Sonitpur, Tezpur.
- ✓2. The Project Manager, Gauhati High Court


JT. REGISTRAR (VIGILANCE)

